

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/116(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	GUIN ENTERPRISES VS STESALIT LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Vijay Kumar, Adv.] For the Respondent
Ms. Ankita Jain, Adv.]

ORDER

1. Learned Counsel for the Respondent present.
2. Despite notices no one appeared on behalf of the Petitioner so far. It seems that the Petitioner is not interested to pursue this matter. Therefore, this matter is dismissed for non-prosecution.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**